

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1974
ANSWERED ON:11.08.2011
NATIONAL RURAL DRINKING WATER PROGRAMME
Meghwal Shri Bharat Ram;Yadav Shri Madhusudan

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether population is the main criteria for providing grants to States under National Rural Drinking Water Programme (NRDWP);
- (b) if so, whether States with tribal domination like Chhattisgarh are in a disadvantageous position due to the said criteria;
- (c) if so, the reaction of the Government thereto;
- (d) whether the Government proposes to make changes in the criteria prescribed for allocation of funds under NRDWP;
- (e) if so, the details thereof; and
- (f) the time by which these changes are likely to be made effective?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a): Under the National Rural Drinking Water Programme (NRDWP), the criteria for allocation of funds to the States is as follows:

S. No.	Criteria	Weightage (in %)
i)	Rural population	40
ii)	Rural SC and ST population	10
iii)	States under Desert Development Programme (DDP), Drought Prone Area programme (DPAP), Hill Area Development programme (HADP) and special category Hill States in terms of rural areas	40
iv)	Rural population managing rural drinking water supply schemes	10
Total		100

Population is only one of the criteria for deciding the allocation to States.

(b) & (c): No Sir. In the earlier allocation criteria under NRDWP, weightage for Rural SC and ST population was not given. However, in the revised allocation criteria under NRDWP, with effect from 25.2.2010, 10% weightage has been given to rural SC and ST

population. States like Chattisgarh are therefore not disadvantaged in allocation of funds.

(d) to (e): No, Sir.

(f): Does not arise.